

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

7. I.A. 1646/2024

IN

C.P. (IB)-1319(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Elecon Engineering Company Ltd

VS

Enviro Bulkk Handling Systems Pvt Ltd

**Appearance**

For Applicant : Adv. Samrat Shinde

For Respondent: Adv. Kunal Kanungo a/w. Adv. Tanushree Sogani &  
Adv. Atishay Jain for R-1 and Adv. Pratap Sampat  
a/w. Adv. Aarti, Adv. Suvarna for R-2 & 3.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 1646/2024**

Ld. counsel appearing for the liquidator/respondent seeks time to file reply.  
Let the same be done within two weeks after serving copy to the other side.  
List on **06.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)